

16.

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/16	TP 190/17	Hearing	391/ 394	L&T Valdel Engineering Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Rohit R. Kukreja
9886121368

*Advocate for Petitioner/
Transferor Company*

Rohit R. Kukreja

Heard counsel for petitioner. Perused the OL report. Assistant from OL office is present. Smt. M.R. Sinchana, Advocate ROC and RD office is present. Heard her.

Counsel for petitioner requested time to file affidavit/memo in response to the points raised by OL office.

List it on 17.03.2017.

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MEMBER (J)

1573
MEMBER (T)